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rule 377

(iv) REPORTED CONTAMINATION DRINKING WATER SUPPLY IN DELHI DUE TO HEAVY RAINS.

को मनी राम बानही (हिसार): उपाध्यक्ष महोदय, दिल्ली में भारी वर्षा के कारण सीवर टट-फट गये, गस्दी नालियां भौर पीने के पानी की नालियां द्यापस में मिल गई, जिससे पीने के पानी में बदब् भीर सड़ांघ भाने लगी। साठ लाख से ऊपर की भाबादी की दिल्ली के जीवन भीर स्वास्थ्य को सख्त खतरा हो गया है । इस काम को फौजी तौर-तरीके से बहुत जरूरी समझ कर तुरन्त किया जाय । भ्रगर लोगों के लिये पीने के साफ पानी का प्रबंध न हुआ, तो बीमारी फैलेगी भौर कितनी जामें चली जार्येगी । गन्दी बस्तियों भीर झीपडियों में बरसात के पानी द्वारा गन्दगी मकानों में दाखिल हो गई है। इसकी तुरन्त सफाई की जाय। इसके लिये चाहे कार्यंकर्ताभ्रों की तादाद बढ़ाई जाय, ताकि सफाई को कायम रखा जाय। इसके लिये पी० डब्ल्यू०, डी० धीर स्वास्च्य विभाग को मिल कर एक ज्वायंट कमेटी बना कर कार्य करना चाहिये ।

(v) REPORTED DISRUPTION OF PHONE SYSTEM, TRANSPORTS TEM, ETC. IN DELHI DUE TO HEAVY RAINS.

(SHRI NARAYAN CHOUBEY (Midnapore): Sir, even only with the onset of monsoon in Delhi, our capital, everything connected with public service has begun to fail. Transport system has come to a halt; drains fail to carry water and are overflooded. 20,000 telephones went dead in the first heavy rain. All these go to prove the bankruptcy of the claim by the Government that all were moving on correct rails. One day's heavy show-, er proved government claim to be wrong and incorrect. Since it is just the beginning of monsoon, all measures by respective departments immediately taken so that public life does not come to a standstill in future due to heavy showers. No wrong claim of half-hearted measures without any seriousness can be guaranteed against expected attack from natural climate.

12.58 hrs.

DEMANDS FOR GRANTS (RAIL-WAYS) 1980-81*

DEPUTY-SPEAKER: ${f MR}$ The House will now take up discussion and voting on the Demands for Grants in respect of the Budget (Railways) for 1980-81 for which 5 hours have been allotted

Hon. Members whose cut motions to the Demands for Grants in respect of the Budget (Railways) for 1980-81 have been circulated, may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move.

Motion moved:

"That the respective sums exceeding the amounts shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in the course of payment during the year ending the 31st day of March, 1981, in respect of the heads of demands entered in the second column thereof against Deniands Nos. 1 to 16."

^{*}Moved with the recommendation